

**From,**

**Mohd. Faiz Alam Khan, HJS  
Registrar General  
High Court of Judicature at  
Allahabad**

**To,**

**All the District & Sessions Judges,  
Subordinate to the High Court of Judicature at  
Allahabad.**

**No. 427 /Admin.(Services)/2017, Dated Allahabad: July 14, 2017**

**Subject: Regarding representation of premature transfer.**

**Sir/ Madam,**

I am directed to say that after considering representations moved by Officers for premature transfer, Hon'ble Court has been pleased to pass the orders as mentioned below against the names of the officers in the remark column:-

<b>Sl.</b>	<b>Name of officers/designation</b>	<b>Present place of posting</b>	<b>Remark</b>
1.	Sri Ram Sulin Singh, ADJ	Balrampur	Rejected
2.	Sri Sarvesh Chandra Pandey, ADJ	Azamgarh	Rejected
3.	Sri Virendra Kumar-III, ADJ (FTC)	Siddharth Nagar	Rejected
4.	Sri Harendra Prasad, ADJ (FTC)	Banda	Rejected
5.	Sri Suresh Chand-II, ADJ	Bahraich	Rejected
6.	Sri Mohan Lal Vishwakarma, ADJ	Anpara-Sonbhadra	Rejected
7.	Smt. Sangeeta Sharma, ADJ (FTC)	Fatehpur	Rejected
8.	Sri Vinay Kumar-III, ADJ (FTC)	Kushinagar at Padrauna	Rejected
9.	Sri Durg Narain Singh, ADJ	Anoopshahar-Bulandshahar	Rejected
10.	Sri Bachchu Singh, ADJ	Faizabad	Rejected
11.	Sri Santosh Kumar Srivastava, ADJ	Gorakhpur	Allowed
12.	Jai Prakash Singh-II, ADJ	Mathura	Allowed
13.	Krishna Chandra Pandey, ADJ (FTC)	Bahraich	Allowed
14.	Ashok Kumar Singh-V, ADJ (FTC)	Balrampur	Rejected
15.	Neeraj Kumar, Special Judge (SC/ST)	Banda	Rejected
16.	Smt. Kiran Bala, ADJ (FTC)	Budaun	Allowed
17.	Sanjay Kumar-II, ADJ (FTC)	Chitrakoot	Rejected
18.	Ram Chandra Yadav-I, Principal Judge, Family Court	Kaushambi	Allowed
19.	Peeush Pandey, ADJ	Pratapgarh	Rejected
20.	Smt. Shalini Sagar, Secretary (Full Time), DLSA	Kushinagar at Padrauna	Rejected
21.	Dr. Suresh Kumar, Civil Judge, (S.D.)(FTC)	Banda	Rejected
22.	Mohammad Azad, Addl. Chief Judicial Magistrate	Ballia	Rejected

23.	Vijay Kumar-II, Civil Judge (S.D.)	Sultanpur	Deferred
24.	Smt. Sadhana Kumari Gupta, Civil Judge (Junior Division)	Azamgarh	Allowed
25.	Smt. Indresh, Addl. Civil Judge (Junior Division)	Bulandshahr	Allowed
26.	Sri Sunil Kumar Tripathi, Civil Judge (Junior Division)	Deoria	Allowed
27.	Prabhash Tripathi, Judicial Magistrate	Bhadohi at Gyanpur	Rejected

Therefore, I am to request you kindly inform all the Officers accordingly.

**Yours faithfully,**

**Sd/-**

**Registrar General**